

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:15

ANSWERED ON:26.02.2007

GENETICALLY MODIFIED CROPS

Renge Patil Shri Tukaram Ganpatrao;Singh Shri Chandrabhan Bhaiya;Thummar Shri Virjibhai

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of Genetically Modified Crops (GMC) put under trial after approval from Genetic Engineering Approval Committee;
- (b) whether the trial has been completed; and
- (c) if so, the details thereof, crop- wise along with the success /failure rates recorded there under;
- (d) whether Supreme Court has lifted ban on fresh approvals for GM Crops; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MENA)

(a) to (c) Thirteen Genetically Modified (GM) Crops viz. cotton, brinjal, cabbage, castor, cauliflower, corn, groundnut, okra, potato, rice, tomato, mustard and sorghum were put under trial during Kharif -2006 and Rabi-2006-07 as recommended by RCGM and after approval from GEAC. The field trials for Kharif season have been completed. The reports on Bt cotton field trials for North zone have been evaluated and no failure rate has been recorded there under. The field trial reports for GM crops for other zones have not been evaluated so far.

(d) and (e) No Sir, The Hon'ble Supreme Court vide order dated 22.9.2006 in respect of the WP NO.260/2005 in IA No. 4/2006, has directed the GEAC to withhold fresh approvals for field trials of GM crops until the matter is heard and further directions are issued by the Court. The matter is currently subjudice.